NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13.07.2018.

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao vittanala,

2.Hon'ble member (T) Dr. Ashok Kumar Mishra

Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
_	Sec 10 of	M/s Shantha	S Peer	State bank of	Shri Deepak
(moved)	I&B code	Projects	Mohd	India	
		Limited	Advocate &	4	
			AR .	y s	
,		•	Ramasubra	" *	,
			mania Raja .	н	
) 1	PCA		
	Purpose For hearing (moved)	For hearing Sec 10 of (moved) I&B code	Purpose Section Petitioner For hearing (moved) Sec 10 of I&B code Projects Limited	Purpose Section Petitioner Advocate For hearing (moved) Sec 10 of I&B code Projects Mohd Limited Advocate & A R Ramasubra mania Raja PCA	Purpose Section Petitioner Advocate Respondent For hearing (moved) Sec 10 of 1&B code Projects Mohd India Limited Advocate & A R Ramasubra mania Raja PCA

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATU

PETITIONER/s:

RESPONDENT/s:

ORDER

None appears for both the parties. Post the case on 20.08.2018.

Member(T)

Prema Murray - Steno

Member(J)